

High Court of Jammu and Kashmir
(Office of the Registrar General at Srinagar)

NOTIFICATION

No: 330

Dated: 06-06-2017

Pursuant to their appointments as Judges of this High Court vide Notification No. K.13021/01/2016-US.II dated 2nd June, 2017, issued by Ministry of Law and Justice (Department of Justice), Government of India, New Delhi, Hon'ble Shri Justice Sanjeev Kumar, Hon'ble Shri Justice Maharaj Krishan Hanjura and Hon'ble Shri Justice Sanjay Kumar Gupta, took oath of their respective offices as Judges of the High Court of Jammu and Kashmir, today on 6th June, 2017 at 10.00 a.m.


(Sanjay Dhar)
Registrar General

No: 6564-86/GS

Dated: 06-06-2017

Copy of the above forwarded to the:-

1. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi.
2. Secretary General, Supreme Court of India, New Delhi.
..... for information.
3. Principal Secretary to Hon'ble the Governor of Jammu & Kashmir, Raj Bhawan, Srinagar, for information.
4. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir, Srinagar.
5. Secretary to Hon'ble Shri Justice _____
..... for information of their Lordship.
6. Principal Secretary to Government, General Administration Department, J&K, Srinagar.
7. Secretary to Govt., Department of L,J& PA, Govt. Of J&K, Srinagar,
..... for information.
8. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed),
9. Registrar General, High Court of _____
10. Registrar Vigilance High Court of J&K, Srinagar,
11. Registrar Judicial, High Court of J&K, Jammu/Srinagar,

12. Joint Registrar , (Judicial/Protocol) , High Court of J&K, Jammu/Srinagar.
13. Chief Accounts Officer, High Court of J&K, Srinagar,
14. Accounts Officer, High Court Wing , Jammu/Srinagar,
..... for information and necessary action.
15. Manager, Government Press, Srinagar, for publication in the next issue of the Government Gazette.
16. Incharge NIC High Court of J&K, Srinagar for uploading the same on the website of the High Court.
17. Order file.

12/6/2017
Registrar General